

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 21.12.2021 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

### **For Directions**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 482 of 2021	Suraksha Asset Reconstruction Ltd. Vs. Abhay Narayan Manudhane, Resolution Professional of Housing Development and Infrastructure Ltd. & Anr.  <b>With</b>	Chitranshul A. Sinha	Shadab S Jan Prerana Wagh-R1 Bharat Sood- Intervenor
2.	Comp. App. (AT) (Ins) No. 660 of 2021	Majestic Consumer Welfare Association Vs. Bank of India & Ors.	P.S.Sudheer	Shadab S Jan Prerana Wagh Nishit Dhruva Prakash Shinde A.K. Mishra

### **For Admission (Fresh Cases)**

3.	Comp. App. (AT) (Ins) No. 1066 of 2021	Vedika Credit Capital Ltd. Vs. Shriram Power and Steel Pvt. Ltd.	Susshil Daga	
4.	Comp. App. (AT) (Ins) No. 1067 of 2021	Gujrat State Petronet Ltd. Vs. Videocon Industries Ltd. (Through its Resolution Professional, Abhijit Guhathakurta) & Anr.	Piyush Joshi	

### **For Admission (After Notice)**

5.	Comp. App. (AT) (Ins) No. 934 of 2021	Kishor K. Lonkar Vs. Hindustan Antibiotics Ltd.	Pratiksha Sharma	
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### **For Hearing**

6.	Comp. App. (AT) (Ins) No. 628 of 2020	Jet Aircraft Maintenance Engineers Welfare Association Vs. Ashish Chhawchharia Resolution Professional for Jet Airways (India) Ltd.	Kumud Shekhar	Aman Gandhi Ashish Chhawchharia-R1 Raunak Dhillon-R2 Chirag Kamdar-R3 Siddharth Srivastava- R4
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7.	Comp. App. (AT) (Ins) No. 643 of 2021 & I.A. No. 1700 of 2021	Association of Aggrieved Workmen of Jet Airways (India) Ltd. Vs. Jet Airways (India) Ltd. & Ors.  <b>With</b>	Dr. KS Ravichandran (CS) S. Manjula Devi	Dhiraj Kumar Totala Tanya Chib-R1 & R3 Raunak Dhillon-R2 Pooja Mahajan-R4
8.	Comp. App. (AT) (Ins) No. 915 of 2021	Rohit Sharma & Ors. Vs. Monitoring Committee Through Ashish Chhawchharia & Ors.	Nidhi Khanna	Dhiraj K. Totala
9.	Contempt Case (AT) No. 30 of 2020 in Comp. App. (AT) (Ins) No. 1259 of 2019	Loyal Scaffolding Pvt. Ltd. Vs. Goyala Infra Projects Pvt. Ltd. & Ors.	Sushil Kumar Kabra	Kushagra Bansal-R2 Kushagra Bansal
10.	Contempt Case (AT) No. 15 of 2021 in Comp. App. (AT) (Ins) No. 464 of 2020	Kailash T Shah Vs. Sysco Industries Ltd.	Honey Satpal	Keith Varghese

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By order of Hon'ble Chairperson  
-sd/-  
Registrar